

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 254 of 2014 &
IA No. 411 of 2014**

Dated: 6th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

GSPL India Gasnet Ltd.

.... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi

Counsel for the Respondent(s) : Ms. Ranjana Roy Gawai
Ms. Samridhi Kapur for R.1

Ms. Shruti Sharma Hazarika
Mr. Ajit Pudussery for R.2

ORDER

Learned counsel for the appellant states that the pleadings are complete.

List the matter for hearing on **27.05.2016.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg**

**(Justice Ranjana P. Desai)
Chairperson**